

Wednesday, August 9, 1865

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

VOL. 4

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P. L.

Abstract of the Proceedings of the Council of the Governor-General of India assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 and 25 Vic., cap. 67.

The Council met at Simla on Wednesday, the 9th August 1865.

P R E S E N T :

His Excellency the Viceroy and Governor-General of India, *presiding.*

His Excellency the Commander-in-Chief.

The Hon'ble W. Grey.

The Hon'ble G. N. Taylor.

The Right Hon'ble W. N. Massey.

The Hon'ble Colonel H. M. Durand, c. n.

The Hon'ble W. Muir.

PUNJAB CIVIL APPEALS' BILL.

The Hon'ble MR. GREY introduced the Bill to make temporary provision for the decision of Civil Appeals in the Districts within the Lieutenant Governorship of the Punjab. In doing so, he remarked that he saw no necessity for referring the Bill to a Select Committee for consideration and report, but proposed that it should be taken into consideration at the next Meeting of Council.

The Council adjourned.

E. C. BAYLEY,
Secy. to the Govt. of India,
Home Dept.

SIMLA,
The 9th August 1865. }